

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During August-2023					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	934.61	31	1740.87	30	1001.44	12
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	228.49	1	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	62.99	2	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	296.78	13	1094.76	5	-	-
9	Himachal Pradesh	-	-	28.11	2	-	-
10	Jammu & Kashmir UT	-	-	971.04	24	477.64	11
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	276.13	4	755.63	3	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	14.82	23	224.65	27	106.40	19
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	60.10	25	141.35	22	41.73	4
19	Nagaland	-	-	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1669.21	23	-	-	-	-
23	Rajasthan	9117.15	31	744.83	1	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	863.46	30	1316.03	27	1037.19	11
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	305.34	23	505.61	9	267.15	5
29	West Bengal	-	-	-	-	-	-

Notes:1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5. - : Nil.

Source: Reserve Bank of India.